

ITEM NO.15

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).806/2026

SANGRAM GOVINDRAO PATIL

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent(s)

FOR ADMISSION

Date : 17-07-2026 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) :Mr. Devadatt Kamat, Sr. Adv.
Mr. Rajesh Gulab Inamdar, AOR
Mr. Shashwat Anand, Adv.
Ms. Sheena Taqui, Adv.
Mr. Nitin Rayate, Adv.
Mr. Hriday Bajentri, Adv.
Ms. Akansha Saini, Adv.
Mr. Bln Sanjit, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable on 03.09.2026.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DY. REGISTRAR